By E-Mail/ Speed Post/Special Messenger <u>THE GAUHATI HIGH COURT AT GUWAHATI</u> (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. UC VIT 00/2020/

/ .

			<u>NQ. HÇ.VII-03/20</u>	<u> 120/ /A</u>
From	:-	Shri Gautam Baruah Registrar (Vigilance) Gauhati High Court Guwahati		
То,		The District & Sessior Udalguri	ns Judge	
			Dated Guwahati, the	September, 2021
Sub:-		Permission to avail LTC.		
Ref:-		Your letter No. DJ(U)	2441 dated 24.09.2021	
Sir,				

With reference to the above, I am directed to inform you that Smti Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri has been allowed to avail LTC for the block period of 2018-2021 to visit Jammu, Srinagar via Delhi, w.e.f. the evening of 08.10.2021 till the evening of of 17.10.2021 for the block period of 2018-2021 along with her dependent family members comprising her husband Shri Sandeep Chamaria and two minor son & daughter namely Mr. Bidhan Chamaria & Ms. Bidhi Chamaria, by the shortest possible route, as per existing Rules.

Smti Agarwalla may be informed accordingly.

Yours faithfully,

sd-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 4703 - 4706 /A, dated- 30.09.21 Copy to:-

- 1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
- 2. Smti Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri with reference to her letter No. U(J) 2464 dated 24.09.2021.
- 3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.

4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANC